

well as by Government and the resolution passed by the former in this connection has been approved by Government. A copy of the said resolution of the Board is laid on the Table of the House. [See Appendix I, annexure No. 63.]

2. In addition the following action has also been taken:—

- (i) The recommendations made by the Committee for avoiding recurrence of defects in the construction of vessels in the Shipyard have all been adopted, and where necessary, instructions issued to the management. (A copy of the summary of recommendations of the Committee is laid on the Table of the House. [See Appendix I, annexure No. 64.]
- (ii) The French Consultants have been replaced by German technicians.
- (iii) In regard to A.C.L.'s responsibility for the defects in m.v. "Andamans", the matter has been taken up with them by the Board of Directors.

Inundation in Tripura

139. **Shri Bangshi Thakur:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the total area of Suk-Sagar of Udaypur Sub-Division of Tripura;

(b) what is the total amount of production of that area if the peasants can reap three harvests in a year as usual;

(c) whether it is a fact that the production of that area only is sufficient to feed two-thirds of the population of Udaypur for a year;

(d) whether it is also a fact that the crops of that area are generally damaged by over-flow of water; and

(e) whether the Government contemplate to control and regularise the water that cause inundation in that area?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 5,000 acres approximately.

(b) Usually not more than two crops are taken in a year. The production in a normal year is about 45,000 mds. of rice.

(c) The production is not sufficient to feed even two-thirds of the population.

(d) Yes.

(e) Yes. Preliminary investigations are being made with a view to evolve measures for controlling the flood waters.

Paddy Production in Tripura

140. **Shri Bangshi Thakur:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the total production of paddy in Tripura in the years 1956-57 and 1957-58, respectively; and

(b) out of that total production of the two years how much has been taken away by the Jiratias in East Pakistan and how much is in the possession of businessmen and Government?

The Minister of Food and Agriculture (Shri A. P. Jain): (a)

Period	Production
1956-57	60,92,000 maunds
1957-58	48,40,000 maunds

(b) About 17,800 maunds paddy was taken away by Jiratias to East Pakistan and about 38,900 maunds is in stock with the Tripura Administration. It is not possible to estimate precisely the stocks in possession of businessmen.

Co-operative Sugar Factories

141. **Shri Abdul Salam:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many co-operative sugar factories have been licensed so far;

(b) how many of them have commenced production;

(c) how many of the remainder are expected to be actually established; and

(d) the extent of cane-growing lands forming an integral part of each co-operative sugar factory already established or expected to be definitely established?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 39

(b) 12

(c) A statement showing the position is laid on the Table of the House [See Appendix I, annexure No. 65]

(d) None of the new co-operative factories licenced for establishment has its own cane-growing farm, but the factories would draw cane at their gate from villages within a reasonable distance of their premises—say upto 10-12 miles—depending on the transport facilities. They will also bring cane by rail or trucks from outlying cane areas where necessary and feasible. The position differs and will differ from factory to factory

गन्ने की कीमत का भुगतान न किया जाना

१४२. श्री विमल मिश्र :

क्या साख तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) राज्यानुसार उन विभिन्न चीनी मिलों के नाम क्या हैं जिन्होंने उस गन्ने के मूल्य का भुगतान नहीं किया जो किसानों ने उन्हें १९५७-५८ की फसल में १ जून, १९५८ तक दिया था और वह राशि कितनी है ;

(ख) किसानों को पूरी कीमत न देने के क्या कारण हैं ; और

(ग) इस राशि का भुगतान करवाने के लिये सरकार ने अब तक क्या कार्यवाही की है ?

साख तथा कृषि मंत्री (श्री ए० प्र० जीन) : (क) पूछी हुई जानकारी का एक विवरण मत्वी कर दिया गया है। [विवरणे परिशिष्ट १, अनुबन्ध संख्या ६६]

(ख) छोटी २ रकमों के भुगतान में विलम्ब का मुख्य कारण यह है कि अधिकतर किसान अपनी सुविधा से रुपये लेने प्राते हैं। कहीं २ कारखानों को अपनी मशीन बढ़ाने में अधिक लागत के कारण प्राथिक कठिनाइया पैदा हो गई हैं जिससे भुगतान में देरी हो गयी है।

(ग) राज्य सरकारों को समय २ पर कहा जा रहा है कि वह बाकी रही रकम का भुगतान करवादे। राज्य सरकारें शीघ्र भुगतान के लिये उचित कार्यवाही कर रही हैं।

Okhla Sewage Treatment Plant

143. { Shri D. C. Sharma:
Shri Vasudev Nair:
Shri Warior:

Will the Minister of Health be pleased to state

(a) the progress made so far with regard to the Okhla Sewage Treatment Plant;

(b) whether it is a fact that the Plant will produce gas for domestic and industrial use in Delhi;

(c) if so, what steps have been taken so far to supply the gas to the public; and

(d) how far the experiment has been successful?

The Minister of Health (Shri Karmarkar): (a) The work of constructing a Sewage Treatment Plant at Okhla was started in December, 1957 and is scheduled to be completed by October, 1959.

(b) Yes, Sir.

(c) The matter will be considered by the Delhi Municipal Corporation in due course.

(d) Does not arise at present.